

Department / Board : PIB

Date : 20.04.2010

Appointment of Gauhati High Court Chief Justice

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Ramesh Surajmal Garg, Judge of the Madhya Pradesh High Court, to be the Chief Justice of the Gauhati High Court with effect from the date he assumes charge of his office.